

(5)

Notes of the
Registry

Order of the
Tribunal

OA. No. 794/05

5.12.05

Hon. Mr. D. R. Tiwari, A.M.

Sri R. K. Nigam, learned counsel for applicant has sought adjournment on ~~personal~~ the ground of illness. Adjourned. List on 6.1.06.

Deo
A.M.

6.1.06

Hon. Mr. A. K. Singh, A.M.

Sri N. P. Singh, learned counsel for Respondents submits that the relief sought by the applicant have already been provided by them and the applicant now has no grievance whatsoever in this case. Sri V. Nath for Sri R. K. Nigam, learned counsel for applicant also corroborate the averments of counsel for Respondents.

In view of the statement given by counsel for Respondents, the O.A. has become infructuous and accordingly dismissed.

Anty
A.M.

OR
C.A. & Sup. CA

Filed.
4/1
3.1.06